

COURT NO. 22**THE HONOURABLE SMT JUSTICE JUVVADI SRIDEVI**

To be heard on Friday the 16th day of October 2026(AT 10:30 AM -HYBRID MODE) NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(MOTION LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR PRONOUNCEMENT OF JUDGMENT</u>					
1	CRLA/968/2017 CRLA/105/2015	STATE OF TELANGANA , REP BY THE PP., Vs KADAM SHANKAR (A-1) BHAINSA.,	PUBLIC PROSECUTOR	S SURENDER REDDY	ADILABAD NOTICE SERVED TO RESPONDEN T, RECEIVED VIDE TAPPAL DATED 10.10.2017
2	CRLA/105/2015	KADAM SHANKAR, ADILABAD DT., Vs STATE OF TELANGANA, REP PP.,	S SURENDER REDDY	PUBLIC PROSECUTOR	HYDERABAD
<u>FOR ORDERS OF COURT</u>					
3	WP/45084/2026/(Filing No.)	K. Adinarayana, Vs The State of Telangana,	K MURALIDHAR	GP FOR HOME	HYDERABAD
4	WP/46776/2026/(Filing No.)	Dr. Danturi Dheeraj Kumar Vs State of Telangana	SUDARSHAN MALUGARI	GP FOR HOME	RANGA REDDY
5	WP/51121/2026/(Filing No.)	Sri Kanakadurga Kaalimatha Temple Committee Vs The State of Telangana	RAKTHAPU SHEKAR GOUD	GP FOR HOME GP FOR STAMPS AND REGISTRATION (R6)	HYDERABAD
6	WP/51958/2026/(Filing No.)	Sri Ramgiri Sathya Krishna Vs The State of Telangana,	K.V. SATYA RAMACHANDRA RAO	GP FOR HOME	HYDERABAD
<u>ADMISSION (UNIVERSITIES)</u>					
7	WP/35286/2026 IA 1/2026(Suspension Petition)	M/ s. Chalmeda Anand Rao Institute of Medical Sciences Vs The State of Telangana	K SIDDHARTH RAO	GP FOR MEDICAL HEALTH FW	KARIMNAGAR
8	WP/35472/2026 IA 1/2026(Direction Petition)	Nalluri Tanooja, Vs The State of Telangana	BALA MURALI Y	GP FOR HIGHER EDUCATION	MEDCHAL- MALKAJGIRI
9	WP/35481/2026 IA 1/2026(Direction Petition)	Kolakatla Shravan Kumar Vs The State of Telangana	P.BOSU BABU	GP FOR MEDICAL HEALTH FW	HYDERABAD
10	WP/35522/2026 IA 1/2026(Direction Petition)	Smt. Guvva Likhitha@Gunti.Likhitha, Vs The State of Telangana,	K L B KUMAR	GP FOR HIGHER EDUCATION	MEDCHAL- MALKAJGIRI
<u>ADMISSION (HOME)</u>					
11	WP/35119/2026 IA 1/2026(Direction Petition)	Mairun Begum Merunesa Begum Vs The State of Telangana	ABUBAKAR BIN AHMED BAKULKA	GP FOR HOME	RANGA REDDY
12	WP/35200/2026 IA 1/2026(Direction Petition)	Yara Linga Reddy, Vs The State of Telangana,	D Y L N CHARYULU	GP FOR HOME	HANUMAKON DA
13	WP/35235/2026 IA 1/2026(Direction	Kommu Jeevan Vs	E SRIMANTH REDDY GP FOR HOME		MEDCHAL- MALKAJGIRI

	Petition)	THE STATE OF TELANGANA			
14	WP/35247/2026 IA 1/2026(Direction Petition)	Challa Laxman @Lakshman Reddy Vs The State of Telangana	K MOHAN	GP FOR HOME	MEDCHAL- MALKAJGIRI
15	WP/35262/2026 IA 1/2026(Direction Petition)	K.Yadagiri Vs The State of Telangana	KHAJA VIZARATH ALI	GP FOR HOME	RANGA REDDY
16	WP/35277/2026 IA 1/2026(Direction Petition)	Shaik Mohammed Qadeer Vs The State of Telangana	MD SADATH HUSSAIN	GP FOR HOME	HYDERABAD
17	WP/35284/2026 IA 1/2026(Direction Petition)	T Suri Vs The State of Telangana	D ANIKETH REDDY	GP FOR HOME	JAGTIAL
18	WP/35298/2026 IA 1/2026(Direction Petition)	Mohammad Jafar Vs The State of Telangana	M A K MUKHEED	GP FOR HOME	KARIMNAGAR
19	WP/35300/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Yemmani Prasanna Kumar Vs The State of Telangana	P N DAYAKAR	GP FOR HOME	MEDCHAL- MALKAJGIRI
20	WP/35312/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	Majjiga Sudhakar Reddy Vs The State of Telangana	SAI REDDY RAVINDAR REDDY	GP FOR HOME G VENUGOPAL RAO	MEDCHAL- MALKAJGIRI
21	WP/35313/2026 IA 1/2026(Direction Petition)	Mrutyunjaya Nayak Vs The State of Telangana	B SHIRISHA	GP FOR HOME N BHUJANGA RAO Deputy Solicitor General of India (R4)	HYDERABAD
22	WP/35324/2026 IA 1/2026(Direction Petition)	Chinthakayala Mallesh, Vs The Union of India	N SHARATH CHANDRA REDDY	N BHUJANGA RAO Deputy Solicitor General of India B RAJESHWAR REDDY (G.P. FOR STATE OF ANDHRA PRADESH) (R3) GP FOR HOME (R2)	RANGA REDDY
23	WP/35329/2026 IA 1/2026(Direction Petition)	Muneer E P Vs The State of Telangana,	SK ASHRAF	GP FOR HOME	HYDERABAD
24	WP/35368/2026 IA 1/2026(Direction Petition)	Gajanavena Thirupathi, Vs The State of Telangana	Y ASHOK RAJ	GP FOR HOME	KARIMNAGAR
25	WP/35370/2026 IA 1/2026(Direction Petition)	Channur Neelamani, Vs The State of Telangana,	ELURI GNANA VARMA	GP FOR HOME	MEDCHAL- MALKAJGIRI
26	WP/35374/2026	Mohd. Gafoor Vs State of Telangana	GUDI MADHUSUDHAN REDDY	GP FOR HOME	RANGA REDDY
27	WP/35378/2026 IA 1/2026(Direction Petition)	Mr. Arragudla Devendar Yadav Vs The State of Telangana	SUDARSHAN MALUGARI	GP FOR HOME	RANGA REDDY
28	WP/35381/2026 IA 1/2026(Direction Petition)	Sri. J. Ravinder Vs The State of Telangana	PRAMOD SINGH	GP FOR HOME	HYDERABAD
29	WP/35388/2026 IA 1/2026(Direction Petition)	Banoth Kishan Vs The State of Telangana	KALYAN RAO CHENGALVA	GP FOR HOME	KHAMMAM
30	WP/35391/2026 IA 1/2026(Direction	MRS. POGU JANAKAMMA Vs	THOMAS LLOYD	GP FOR REVENUE GP FOR HOME (R5)	MULUGU

	Petition)	THE STATE OF TELANGANA			
31	WP/35397/2026 IA 1/2026(Direction Petition)	K. Karthik Reddy Vs The State of Telangana	KHAJA VIZARATH ALI		HYDERABAD
32	WP/35398/2026	Tadiparthi Srinivasarao Vs The State of Telangana	BONTHU LOKESH PHANINDRA REDDY	GP FOR HOME	HYDERABAD
33	WP/35432/2026 IA 1/2026(Direction Petition)	Bathini Mangathayaru, Vs The State of Telangana,	RAPOLU BHASKAR	GP FOR HOME	BHADRADRI KOTHAGUDE M
34	WP/35441/2026 IA 1/2026(Direction Petition)	Siva Sankara Prasad Obilishetty Vs The State of Telangana	NALAMALPU PAVAN KRISHNA REDDY	GP FOR HOME	HYDERABAD
35	WP/35445/2026	Kannuri Vijay Kumar Vs The State of Telangana	NAGESHWAR RAO PUJARI	GP FOR HOME	MEDCHAL- MALKAJGIRI
36	WP/35448/2026 IA 1/2026(Direction Petition)	Rajkumar Roy Vs The State of Telangana	ULLEWAD SAICHARAN	GP FOR HOME	ADILABAD
37	WP/35475/2026	Tirumanapalli Vinith Vs The State of Telangana	NAGESHWAR RAO PUJARI	GP FOR HOME	HYDERABAD
38	WP/35478/2026	Damarasingu Naga Mahesh Vs The State of Telangana	BONTHU LOKESH PHANINDRA REDDY	GP FOR HOME	HYDERABAD
39	WP/35483/2026 IA 1/2026(Direction Petition)	A. Shekhar Babu Vs The State of Telangana	M A K MUKHEED	GP FOR HOME	RANGA REDDY
40	WP/35489/2026 IA 1/2026(Direction Petition)	Jeripeti Yadagiri, Vs The State of Telangana	PULLA RAO YELLANKI	GP FOR HOME	RANGA REDDY
41	WP/35527/2026 IA 1/2026(Direction Petition)	Smt.Mood Vijaya, Vs The State of Telangana,	USAKOYEELA CHANDRASHEKAR	GP FOR HOME	NAGARKURN OOL
42	WP/35540/2026 IA 1/2026(Direction Petition)	E. Ramachandraiah Goud Vs The State of Telangana	V RAM MOHAN REDDY	GP FOR HOME	MAHABUBNA GAR
43	WP/35546/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Jegili Rajasekhar, Vs The State of Telangana,	BALA KRISHNA MANDAPATI	GP FOR HOME	MEDCHAL- MALKAJGIRI
44	WP/35560/2026 IA 1/2026(Direction Petition)	Chandra Kanth Dubey Vs The State of Telangana	M/S INDUS LAW FIRM	GP FOR HOME	MEDAK
45	WP/35624/2026 IA 1/2026(Direction Petition)	R.Yadagiri Reddy Vs The State of Telangana	S SHARAT KUMAR	GP FOR HOME	MEDCHAL- MALKAJGIRI
46	WP/35672/2026 IA 1/2026(Stay Petition)	. Rahul Rajkumar Rai Vs The State of Telangana ,	ULLEWAD SAICHARAN	GP FOR HOME	ADILABAD
47	WP/35707/2026 IA 1/2026(Direction Petition)	Bittu @ G.Srinesh Goud Vs The State of Telangana,	B MADHU SUDHAN RAO	GP FOR HOME	HYDERABAD
48	WP/35720/2026 IA 1/2026(Direction	Smt. Asha Begum Vs	LALITH JOGI	GP FOR HOME	MEDCHAL- MALKAJGIRI

Petition) The State of Telangana

49	WP/35774/2026 IA 1/2026(Direction Petition)	Smt. Gondla Manga Vs The State of Telangana	SUDARSHAN MALUGARI	GP FOR HOME	HYDERABAD
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FOR ADMISSION (CRP MATTERS)

50	CRP/3270/2026 IA 1/2026(Stay Petition)	Ms. Nisar Amina Vs Patlolla Durga Reddy	MOHD KHALED		SANGAREDD Y
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51	CRP/3281/2026 IA 1/2026(Stay Petition)	Sri. B. Suresh Babu, Vs Sri. Danda Hari Krishna,	CHENCHU RAMAIAH		SANGAREDD Y
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52	CRP/3298/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Smt. Kakuturu Bujjamma, Vs M/s. Vasavi Gruha Nirman Co.,	B VAMSHIDHAR REDDY	VALA SRIHITHA	SANGAREDD Y
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53	CRP/3305/2026 IA 1/2026(Suspension Petition)	Yaseen Patel (Died) Vs Ameena Bee	MD IQBAL ALI JAVID		SANGAREDD Y
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54	CRP/3319/2026 IA 1/2026(Stay Petition)	M/s Manappuram Finance Limited Vs Chandrasekhar Reddy	MARRIPALLY NARSIHMA		SANGAREDD Y SR APP BY KASIREDDY MOHAN CHANDRA HAS (25610), CAVEATOR
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55	CRP/3320/2026 IA 1/2026(Stay Petition)	M/s Manappuram Finance Limited Vs Chandrasekhar Reddy	MARRIPALLY NARSIHMA	KASIREDDY MOHAN CHANDRA HAS	SANGAREDD Y
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56	CRP/3329/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Smt. Fathima, Vs Smt. Mumtaz Bee	G SUMANTH KUMAR	NARENDAR JALLI	SANGAREDD Y R1 TO R6 APP BY M/S. NARENDAR JALLI, CAVEATOR.
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COURT NO. 22**THE HONOURABLE SMT JUSTICE JUVVADI SRIDEVI****To be heard on Friday the 16th day of October 2026(AFTER MOTION LIST)****(BAIL PETITIONS)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
INTERLOCUTORY(FRESH BAIL PETITIONS)					
57	CRLP/17354/2026 IA 1/2026(INTERIM BAIL PETITION)	Badam Lakshmi Vs The State of Telangana	PASHAM MOHITH	PUBLIC PROSECUTOR	MULUGU
58	CRLP/17434/2026 IA 1/2026(INTERIM BAIL PETITION)	Mohammed Azeem Khan, Vs The State of Telangana,	MD NAZEERUDDIN KHAN	PUBLIC PROSECUTOR	ADILABAD
59	CRLP/17460/2026	Palle Rohith Vs The State of Telangana	V VIJAY SHANKAR	PUBLIC PROSECUTOR	NALGONDA
60	CRLP/17463/2026	Baygari Rachanna Vs The State of Telangana	C SUNIL ANAND	PUBLIC PROSECUTOR	HYDERABAD
61	CRLP/17473/2026	Ponnakanti Jalaja Reddy Vs The State of Telangana,	KAMTALA KRISHNA KALYAN	PUBLIC PROSECUTOR	WANAPARTH Y
62	CRLP/17475/2026	Bandari Jagan Rao Vs The State of Telangana	KAMTALA KRISHNA KALYAN	PUBLIC PROSECUTOR	JAGTIAL
63	CRLP/17476/2026	Emmadi Srinivas Vs The State of Telangana,	KAMTALA KRISHNA KALYAN	PUBLIC PROSECUTOR	MEDAK
64	CRLP/17477/2026	Chinthakindi Krishnamurthy Vs The State of Telangana,	KAMTALA KRISHNA KALYAN	PUBLIC PROSECUTOR	JANGAON
65	CRLP/17478/2026	Abdul Azgar @ Chotu Vs The State of Telangana	MOHD NASEER UDDIN	PUBLIC PROSECUTOR	RANGA REDDY
66	CRLP/17479/2026 IA 1/2026(INTERIM BAIL PETITION)	Akash Kasturi Vs The State of Telangana,	PASHAM MOHITH	PUBLIC PROSECUTOR	KAMAREDDY
67	CRLP/17480/2026	S. Bala Chander Vs The State of Telangana	P SHASHI KIRAN	PUBLIC PROSECUTOR	HYDERABAD
68	CRLP/17481/2026 IA 1/2026(INTERIM BAIL PETITION)	Arkala Samhitha Reddy Vs The State of Telangana,	PASHAM MOHITH	PUBLIC PROSECUTOR	KAMAREDDY
69	CRLP/17485/2026	Mettu Shekhar Reddy Vs The State of Telangana	BHARGAVAKRISHNA.L	PUBLIC PROSECUTOR	YADADRI BHUVANAGIRI
70	CRLP/17486/2026	Mekala Vijayender Reddy Vs The State of Telangana,	GUJJULA MADHUSUDAN	PUBLIC PROSECUTOR	YADADRI BHUVANAGIRI
71	CRLP/17488/2026	L. Pavani, Vs The State of Telangana,	DONTHIREDDY TANVIKA REDDY	PUBLIC PROSECUTOR	HYDERABAD
72	CRLP/17489/2026	Erukulla Lavanya, Vs The State of Telangana,	BHARGAVAKRISHNA.L	PUBLIC PROSECUTOR	YADADRI BHUVANAGIRI
73	CRLP/17490/2026	Ellendula Mallesham Vs	BHARGAVAKRISHNA.L	PUBLIC PROSECUTOR	YADADRI BHUVANAGIRI

The State of Telangana,

74	CRLP/17491/2026	Proddaturi Laxminarsaiah, Vs The State of Telangana,	BHARGAVAKRISHNA.L		YADADRI BHUVANAGIRI
75	CRLP/17507/2026	Pulluri Jaya Vs State of Telangana	CH CHAITANYA MITHRA	PUBLIC PROSECUTOR	MANCHERIAL
76	CRLP/17509/2026	Erukulla Venkanna Vs The State of Telangana	BHARGAVAKRISHNA.L	PUBLIC PROSECUTOR	YADADRI BHUVANAGIRI
77	CRLP/17510/2026	Raja Babu Gade Vs State of Telangana	K DURGA PRASAD	PUBLIC PROSECUTOR	HYDERABAD
78	CRLP/17512/2026	Palnati Narsimha Goud Vs The State of Telangana	AKKAM ESHWAR	PUBLIC PROSECUTOR	SANGAREDD Y
79	CRLP/17514/2026	Syed Wajid Ali, Vs The State of Telangana,	MOHD RAFEE	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
80	CRLP/17520/2026	Smt. Kolan Haritha Vs The State of Telangana	KATIKA RAVINDER REDDY	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
81	CRLP/17529/2026	Ravinder Shepuri, Vs State of Telangana	ARUNN MARRIPEDDI	PUBLIC PROSECUTOR	NALGONDA
82	CRLP/17542/2026	GAJAWADA VIJAY KUMAR Vs The State of Telangana	GUJJULA MADHUSUDAN	PUBLIC PROSECUTOR	KAMAREDDY
83	CRLP/17543/2026	Mr. Ravi Kumar Myadam, Vs The State of Telangana,	GUJJULA MADHUSUDAN	PUBLIC PROSECUTOR	KAMAREDDY
84	CRLP/17544/2026	Smt. Myadam Venkatlaxmi Vs The State of Telangana	GUJJULA MADHUSUDAN	PUBLIC PROSECUTOR	KAMAREDDY
85	CRLP/17546/2026	Sri Bejugam Gangadhar, Vs The State of Telangana,	GUJJULA MADHUSUDAN	PUBLIC PROSECUTOR	KAMAREDDY
86	CRLP/17547/2026	Koteswara Rao Naga, Vs The State of Telangana	M P KASHYAP	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M
87	CRLP/17549/2026	V. Laxmi Vs The State of Telangana	KAMTALA KRISHNA KALYAN	PUBLIC PROSECUTOR	WANAPARTH Y
88	CRLP/17556/2026	Sri Achamu Parmeshwar, Vs The State of Telangana,	GUJJULA MADHUSUDAN	PUBLIC PROSECUTOR	WANAPARTH Y
89	CRLP/17561/2026	Sri Achamu Parmeshwar Vs The State of Telangana	GUJJULA MADHUSUDAN	PUBLIC PROSECUTOR	WANAPARTH Y
90	CRLP/17562/2026	Smt. Gunda Bhagya Lakshmi, Vs The State of Telangana,	GUJJULA MADHUSUDAN	PUBLIC PROSECUTOR	MAHABUBAB AD
91	CRLP/17574/2026	Bobbala Raji Reddy Vs The State of Telangana	EMMADI UPENDER	PUBLIC PROSECUTOR	KARIMNAGAR

92	CRLP/17582/2026	Ravi Kumar Ludhani, Vs The State of Telangana,	A KRUPADHAR REDDY	PUBLIC PROSECUTOR	KHAMMAM
ANTICIPATORY BAIL PETITIONS					
93	CRLP/14795/2026	Mohammed Abdul Qadar Vs The state of Telangana	CHALASANI DEEPTHI	PUBLIC PROSECUTOR	HYDERABAD
94	CRLP/16420/2026	Devanand Shah Vs The State Of Telangana	RAVICHETTU GURU PRASAD	PUBLIC PROSECUTOR	HYDERABAD
95	CRLP/16437/2026	Nagendra @ Nagendra C Vs The State of Telangana	SAMA SUNIL REDDY	PUBLIC PROSECUTOR	HYDERABAD
96	CRLP/16443/2026	Madupaduga Ramanaiah, Vs The State of Telangana,	ENUGANTI SUDHANSHU RAO	T SRUJAN KUMAR REDDY (SPL PP FOR CBI)	HYDERABAD
97	CRLP/16504/2026	E Venugopal Vs The State of Telangana	ENUGANTI SUDHANSHU RAO	T SRUJAN KUMAR REDDY (SPL PP FOR CBI)	HYDERABAD
98	CRLP/16630/2026	Guguloth Parushuram Vs The State of Telangana	TEJAVATH SHIVAJI NAIK	PUBLIC PROSECUTOR	HYDERABAD
99	CRLP/16634/2026	Dara Suresh Kumar Vs The State of Telangana,	VENUGOPAL JULAKANTI	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/130874
100	CRLP/16635/2026	Allu Venkat Reddy Vs The State of Telangana,	VENUGOPAL JULAKANTI	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/130867
101	CRLP/16670/2026	Taneeru Laxmi Vs The State of Telangana	RAGHU GURRAM	PUBLIC PROSECUTOR	RANGA REDDY
102	CRLP/16725/2026	Bandavaram Krushnakanth Vs The State of Telangana	MD NAZEERUDDIN KHAN	PUBLIC PROSECUTOR	WARANGAL
103	CRLP/16726/2026	Gunnala Rama Gouda Vs The State of Telangana	S VIPLAV SIMHA REDDY	PUBLIC PROSECUTOR	KAMAREDDY
104	CRLP/16731/2026	Manam Sai Vamsi Vs The State of Tellangana	L HARISH	PUBLIC PROSECUTOR	RANGA REDDY
105	CRLP/16732/2026	Thumpally Shravan Kumar Vs The State of Telangana,	S VIJAYA PRASHANTH	PUBLIC PROSECUTOR	RANGA REDDY
106	CRLP/16759/2026	Smt. Mangamma alias Garela Mangamma Vs The State of Telangana	DHARAVATH KISHORE KUMAR	PUBLIC PROSECUTOR	RANGA REDDY
107	CRLP/16762/2026	SHAMSHABAD ESHWAR REDDY Vs The State of Telangana,	PUPPALA MAHEEDHAR	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
108	CRLP/16765/2026	Gundla Shoban babu, Vs The State of Telangana,	MARAM ANIL KUMAR	PUBLIC PROSECUTOR	SURYAPET MEMO CRLPUSR 2026/130509

109	CRLP/16768/2026	Mohammed Abdul Fasih Vs The State of Telangana	SAKSHAM GOGIA	PUBLIC PROSECUTOR	HYDERABAD
110	CRLP/16770/2026	Sandeep Dhuper, Vs The State of Telangana	C VIGNESH KUMAR	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
111	CRLP/16772/2026	Vikram Vs The State of Telangana	B SHALINI SAXENA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
112	CRLP/16776/2026	Ediga Anjaneyulu Goud Vs The State of Telangana	S BHASKAR	PUBLIC PROSECUTOR	JOGULAMBA GADWAL
113	CRLP/16779/2026	Mr. Neeradi Sailu Vs The State of Telangana	M/s GIX LAW FIRM AND LEGAL SERVICES	T BALA MOHAN REDDY(SC FOR ACB SPL PP TS)	KAMAREDDY
114	CRLP/16794/2026	Rambabu Dantu, Vs The State of Telangana,	MAMIDI ACHYUTH REDDY	PUBLIC PROSECUTOR	RANGA REDDY
115	CRLP/16833/2026	Syed Sadiq Fareed Vs The State of Telangana	N SRUSHMAN REDDY	PUBLIC PROSECUTOR	NIZAMABAD
116	CRLP/16834/2026 IA 1/2026(Implead Petition)	Kottha Sarath Goud, Vs The State of Telangana,	S GANESH	PUBLIC PROSECUTOR MEGHANA ADDLA SUNEEL	RANGA REDDY
117	CRLP/16848/2026	Katta Ganesh Vs The State of Telangana	M KESHAV YADAV	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
118	CRLP/16849/2026	Nidigonda Rajashekar Vs The State of Telangana	PAGILLA JAYANTHI	PUBLIC PROSECUTOR	HYDERABAD
119	CRLP/16850/2026 IA 1/2026(Stay Petition)	Veda Harisha Reddy, Vs The State of Telangana	GRANDHI SRIKANTH	PUBLIC PROSECUTOR	RANGA REDDY
120	CRLP/16852/2026	Krishna Bhati Vs The State of Telangana	MOHD MUZAFFER ULLAH KHAN	PUBLIC PROSECUTOR	HYDERABAD
121	CRLP/16866/2026	Sopurao Shivakanth Vs The State of Telangana	P ANIMI REDDY	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
122	CRLP/16867/2026	Sopurao Shivakanth Vs The State of Telangana	P ANIMI REDDY	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
123	CRLP/16868/2026	Sopurao Shivakanth Vs The State of Telangana	P ANIMI REDDY	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
124	CRLP/16869/2026	Mohammed Zaheer Ahmed Vs The State of Telangana,	T V RAMANA RAO	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
125	CRLP/16877/2026	Sure Thirupathi Goud alias Thirupathaiah Goud Vs The State of Telangana	PRABHAKAR BOMMAGANI	PUBLIC PROSECUTOR	NAGARKURN OOL
126	CRLP/16878/2026	Nookala Srikanth Vs The State of Telangana	BALAI AH B	PUBLIC PROSECUTOR	MAHABUBAB AD
127	CRLP/16886/2026	Amgoth Kalyan,	M SREERAMULU	PUBLIC PROSECUTOR	MEDCHAL-

		Vs The State of Telangana			MALKAJGIRI
128	CRLP/16888/2026	Tushar Jain @ Gattu Jain Vs The State of Telangana,	MOHD MUZAFFER ULLAH KHAN	PUBLIC PROSECUTOR	HYDERABAD
129	CRLP/16904/2026	Mohammed Kamaluddin Vs The state of Telangana	MOHD RAFEE	PUBLIC PROSECUTOR	HYDERABAD
130	CRLP/16906/2026	Krishna Bhati, Vs The State of Telangana,	MOHD MUZAFFER ULLAH KHAN	PUBLIC PROSECUTOR	HYDERABAD
131	CRLP/16911/2026	Mr. Kamal Sagar Vs The State of Telangana	ENUGANTI SUDHANSHU RAO	PUBLIC PROSECUTOR	HYDERABAD
132	CRLP/16912/2026	Veda Harisha Reddy Vs The State of Telangana	GRANDHI SRIKANTH	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
133	CRLP/16918/2026	Praveen Kumar Y Vs The State of Telangana	TURUPU RAGHAVENDER REDDY DIDDI ARAVIND .. TMP	PUBLIC PROSECUTOR	RANGA REDDY
134	CRLP/17189/2026	Vasu Sai Krishna Vs The State of Telanana	AJAY KUMAR MADISETTY	PUBLIC PROSECUTOR	WARANGAL
135	CRLP/17234/2026	Bhanu Prakash Reddy @ Yasa Banuprakash Reddy, Vs The State of Telangana,	A KRUPADHAR REDDY	PUBLIC PROSECUTOR	KHAMMAM
<u>INTERLOCUTORY (ANTICIPATORY BAILS)</u>					
136	CRLP/14247/2026 IA 1/2026(Extension Petition)	Sattu Naresh Vs The State of Telangana	MEKALA SANTOSH KUMAR	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
<u>INTERLOCUTORY (RELAXATION OF CONDITION)</u>					
137	CRLP/11001/2025 IA 1/2026(Relaxation Petition)	Smt. V.Anitha Vs The State of Telangana	GAJANAND CHAKRAVARTHI	PUBLIC PROSECUTOR	KHAMMAM
<u>FOR BEING MENTIONED</u>					
138	CRLP/15982/2026 IA 1/2026(For Being Mentioned)	Santhosh @ Gopu Santhosh Kumar Vs The State of Telangana	BAGLEKAR AKASH KUMAR	PUBLIC PROSECUTOR	NIZAMABAD

COURT NO. 22

THE HONOURABLE SMT JUSTICE JUVVADI SRIDEVI

To be heard on Friday the 16th day of October 2026(AFTER BAIL PETITIONS)

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR BEING MENTIONED</u>					
139	IA/3/2026(Amendment Petition) CRLP/3184/2026	K. Sai Prakash Vs The State of Telangana	CIGUMAL SURYAKANTH	PUBLIC PROSECUTOR	HYDERABAD
<u>FOR COMPROMISE</u>					
140	CRLP/4998/2026 IA 1/2026(Permission Petition) IA 2/2026(Compromise Petition) IA 3/2026(Miscellaneous Petition)	Paikrao Anand, Vs The State of Telangana,	P N DAYAKAR	PUBLIC PROSECUTOR A MUKUND RAJ GOKUL A MUKUND RAJ GOKUL (R2)	ADILABAD
141	CRLP/6704/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition) IA 3/2026(Compromise Petition)	Smt. S. Jaya Laxmi Vs The State of Telangana	M V HANUMANTHA RAO	PUBLIC PROSECUTOR KIRANMAYEE SANDEPUDI	MEDCHAL- MALKAJGIRI Memo Proof of Service CRLPUSR 2026/62438 MEMO PROOF OF SERVICE FILED USR 77519/2026
<u>ADMISSION (UNIVERSITIES)</u>					
142	WP/31725/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Pilli Sree Lakshmi Vs The Osmania University	T BALA MOHAN REDDY	MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI) GP FOR HIGHER EDUCATION (R5)	HYDERABAD
<u>FOR ADMISSION (CRP MATTERS)</u>					
143	CRP/2664/2026	C. Anantha Reddy Vs K.V.R Prasad	N PRAVEEN REDDY	KURITI BHASKARA RAO (R22) BATHINA RATNAKARA RAO (R7) MOHD IMTIAZ UDDIN SIDDIQUE (R26)	SANGAREDDY RR 1 TO 6, 10 TO 12, 15,16,18,19,23 ,27 TO 31, 33 TO 35 NOTICE SENT NOT YET RETURNED, R7 APP. BY B. RATNAKARA RAO, RR 8,13, 20,24,32 APP. BY CHETLURU SREENIVASA, R22 APP. BY KURITI BHASKARA RAO, R26 APP. BY MOHD. IMTIAZUDDIN SIDDIQUE, RR 9,17 UNSERVED - REFUSED, RR 14,21, 25 UNSERVED - NO SUCH PERSON, R36 UNCLAIMED.

144	CRP/2665/2026 IA 1/2026(Stay Petition)	C. Anantha Reddy, Vs K.V.R Prasad,	N PRAVEEN REDDY	TARUNESH ANNAMANENI (R8) CHETLURU SREENIVAS (R13) MADHUSUDHAN REDDY PASUNOOR (R2) BATHINA RATNAKARA RAO (R7) TARUNESH ANNAMANENI (R24) G RAMACHANDRA REDDY (R10)	SANGAREDD Y RR 1 TO 5, 10 TO 12, 14, 15 19, 17, 22, 23, 25, 26 TO 29, 33 TO 36 NOTICE SENT NOT YET RETURNED, R7 APP. BY B. RATNAKARA RAO, RR 8,13, 20,24,32 APP. BY CHETLURU SREENIVASA, R 30 UNSERVED - NOT IN VILLAGE, RR 16 , 19, 31 UNSERVED - LEFT, RR 6, 18, 21 UNSERVED - NO SUCH PERSON IN THE ADDRESS,
145	CRP/2797/2026 IA 1/2026(Stay Petition)	Mr. Mohammed Abdul Amer Vs Mr. Ajaz Ahmed		PRAMOD SINGH	SANGAREDD Y RR 1, 2 APP. BY
146	CRP/2880/2026 IA 1/2026(Stay Petition)	BAYAGONI BALAIAH Vs SMT. G.YELLAMMA	KRISHNA KUMAR B		SANGAREDD Y

FOR EXTENSION OF INTERIM ORDERS

147	CRLP/4086/2026 IA 2/2026(Stay Petition) IA 3/2026(Extension Petition) IA 4/2026(Extension Petition)	Yamsani Madhu Vs The State of Telangana,	B ARJUN RAO	PUBLIC PROSECUTOR PALLE NAGESWAR RAO (R2)	PEDDAPALLI Memo Proof of Service FILED USR 47028/2026
148	CRLP/5712/2026 IA 1/2026(Stay Petition) CRLP/7394/2026 CRLP/7625/2026 CRLP/8175/2026 CRLP/8176/2026 CRLP/8179/2026 CRLP/8180/2026 CRLP/8183/2026 CRLP/8291/2026 CRLP/8292/2026 CRLP/8293/2026 CRLP/8294/2026 CRLP/8317/2026 CRLP/10862/2026 CRLP/10864/2026 CRLP/12614/2026 CRLP/12798/2026 CRLP/13008/2026	Vihaan Direct Selling (India) Pvt. Ltd., Vs The State of Telangana	T V RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD MEMO FILED USR 54171/26 MEMO FILED USR 55064/2026
149	CRLP/7394/2026 IA 1/2026(Stay Petition) IA 2/2026(Extension Petition)	VIHAAN DIRECT SELLING (INDIA) PVT. LTD., Vs THE STATE OF TELANGANA,	T V RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD MEMO FILED USR 70737/2026
150	CRLP/7625/2026 IA 2/2026(Stay Petition)	VIHAAN DIRECT SELLING (INDIA) PVT. LTD., Vs THE STATE OF TELANGANA,	T V RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD MEMO FILED USR 70734/2026

151	CRLP/8175/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	VIHAAN DIRECT SELLING (INDIA) PVT. LTD., Vs THE STATE OF TELANGANA,	T V RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/96679
152	CRLP/8176/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	VIHAAN DIRECT SELLING (INDIA) PVT. LTD., Vs THE STATE OF TELANGANA,	T V RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/96682
153	CRLP/8179/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	VIHAAN DIRECT SELLING (INDIA) PVT. LTD., Vs THE STATE OF TELANGANA,	T V RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/96684
154	CRLP/8180/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	VIHAAN DIRECT SELLING (INDIA) PVT. LTD., Vs THE STATE OF TELANGANA,	T V RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/96690
155	CRLP/8183/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	VIHAAN DIRECT SELLING (INDIA) PVT. LTD., Vs THE STATE OF TELANGANA,	T V RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/96688
156	CRLP/8291/2026 IA 2/2026(Stay Petition)	DILIPRAJ PUKELLA Vs THE STATE OF TELANGANA,	T V RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD MEMO FILED USR 70740/2026
157	CRLP/8292/2026 IA 2/2026(Direction Petition)	DILIPRAJ PUKELLA, Vs THE STATE OF TELANGANA,	T V RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD MEMO FILED USR 70742/2026
158	CRLP/8293/2026 IA 2/2026(Stay Petition)	DILIPRAJ PUKELLA Vs THE STATE OF TELANGANA,	T V RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD MEMO FILED USR 70743/2026
159	CRLP/8294/2026 IA 2/2026(Stay Petition)	DILIPRAJ PUKELLA Vs THE STATE OF TELANGANA,	T V RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD MEMO FILED USR 70745/2026
160	CRLP/8317/2026 IA 2/2026(Stay Petition)	DILIPRAJ PUKELLA Vs THE STATE OF TELANGANA,	T V RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD MEMO FILED USR 70747/2026
161	CRLP/10862/2026 IA 1/2026(Stay Petition)	VIHAAN DIRECT SELLING (INDIA) PVT. LTD Vs THE STATE OF TELANGANA	T V RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/95653
162	CRLP/10864/2026 IA 1/2026(Stay Petition)	VIHAAN DIRECT SELLING (INDIA) PVT. LTD Vs THE STATE OF TELANGANA	T V RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/95656
163	CRLP/12614/2026 IA 1/2026(Stay Petition)	VIHAAN DIRECT SELLING (INDIA) PVT. LTD. Vs THE STATE OF TELANGANA,	T V RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/99058

164	CRLP/12798/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	CHEZHAN KORADA, Vs THE STATE OF TELANGANA,	T V RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/102226
165	CRLP/13008/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	PADMA V @ PADMA K Vs THE STATE OF TELANGANA,	T V RAMANA RAO	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/102552
166	CRLP/6763/2026 IA 1/2026(Stay Petition) IA 2/2026(Extension Petition)	Sri Y. Mahender Rao, Vs The State of Telangana,	ANDE VISHALA	PUBLIC PROSECUTOR	HYDERABAD MEMO CRLPUSR 2026/126391

INFRACTUOUS MATTERS

167	CRLP/590/2026 IA 1/2026(Stay Petition) IA 3/2026(Extension Petition)	Syed Abdul Sami Vs State of Telangana	VEMPATI MALLIKARJUN SHASTRY	PUBLIC PROSECUTOR NOOTY VASISHTA VENKATESWARLU (R3)	HYDERABAD MEMO FILED USR 7442/2026 MEMO FILED USR 41395/26 modification petition
168	CRLP/4826/2026 IA 2/2026(Stay Petition)	Mr. Kurikala Gopi Krishna, Vs The State of Telangana	MANDAPATI LEGAL SERVICES AND ASSOCIATES	PUBLIC PROSECUTOR	SURYAPET
169	CRLP/5030/2026 IA 2/2026(Stay Petition)	Dharmavaram Lakshmi Reddy, Vs The State of Telangana	A M RAO	PUBLIC PROSECUTOR B ANOUSHKA (R2)	RANGA REDDY PROOF OF SERVICE FILED USR 49922/26
170	CRLP/5071/2026 IA 2/2026(Stay Petition)	Shaik Rameez Mohiuddin Vs The State of Telangana	MAHMOOD KHAN	PUBLIC PROSECUTOR	HYDERABAD MEMO PROOF OF SERVICE FILED USR 57589/2026
171	CRLP/5326/2026 IA 2/2026(Stay Petition)	Tiriveedhi Venugopal Vs The State of Telangana	THOTA S V L NARASIMHASWAMY	PUBLIC PROSECUTOR	HYDERABAD MEMO PROOF OF SERVICE FILED USR 53281/2026
172	CRLP/5435/2026 IA 2/2026(Stay Petition)	M. Vijaya Shankar, Vs The State of Telangana.	SUDARSHAN MALUGARI	PUBLIC PROSECUTOR C RADHA SRI (R2)	RANGA REDDY
173	CRLP/5945/2026 IA 2/2026(Stay Petition)	Adnan Hussain Siddiqi Vs The State of Telangana	NYSHADHAM CHANDRA SEKHAR	PUBLIC PROSECUTOR	HYDERABAD
174	CRLP/6574/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Compromise Petition)	Sriramula Venkataswami, Vs The State of Telangana,	JAKKULA LAXMAN	PUBLIC PROSECUTOR MANDRU SAMBASIVA RAO	JAGTIAL
175	CRLP/6579/2026 IA 2/2026(Stay Petition)	Sri. Mathari Vinod, Vs The State of Telangana,	P SHASHI KIRAN	PUBLIC PROSECUTOR	NIZAMABAD

176	CRLP/7177/2026 IA 2/2026(Stay Petition)	Bominelli Prabhakar Vs The State of Telangana, rep., by the SHO of P.S. Tandur,	BAJRANG SINGH THAKUR	PUBLIC PROSECUTOR KOPPULA GOPAL (R2)	VIKARABAD
177	CRLP/8127/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sadaiah Veeragoni, Vs The State of Telangana,	Y ASHOK RAJ	PUBLIC PROSECUTOR RAJKUMAR PULIPAKA (R2)	PEDDAPALLI proof of service not filed till date 12/06/2026

INTERLOCUTORY

178	CRP/2976/2026 IA 3/2026(Dispense with Petition) IA 4/2026(Suspension Petition) IA 5/2026(Recall Petition)	Mohd. Fiaz Khan Kalidi Vs Shiva Sivani Educationla Society	K L N RAGHAVENDRA REDDY	PRATUSHA BOPPANA (R4)	SANGAREDD Y R4 APP BY M/S. T. SATISH KUMAR, CAVEATOR.
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FINAL HEARING

179	CRLRC/1076/2009	K.KARUNA SAGAR Vs THE STATE OF A.P., REP.BY SPL.PP FOR CBI, HYD.	KUMARASWAMY NAMBURI	T SRUJAN KUMAR REDDY (SPL PP FOR CBI)	HYDERABAD
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